

**REPORT OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

FIFTY-FIRST REPORT



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI
*April, 1956***

०.१२

**MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

1. Sardar Hukam Singh—*Chairman*.
2. Shri Raghunath Singh.
3. Shri Nageshwar Prasad Sinha.
4. Shri Ganesh Sadashiv Altekar.
5. Shri Goswamiraja Sahdeo Bharati.
6. Shri Narendra P. Nathwani.
7. Shri Radheshyam Ramkumar Morarka.
8. Shrimati Ila Palchoudhuri.
9. Shri N. Rachiah.
10. Dr. Natabar Pandey.
11. Shri Bhawani Singh.
12. Shri T. B. Vittal Rao.
13. Shri C. Madhao Reddi.
14. Shri N. Sreekantan Nair.

SECRETARIAT

Shri N. C. Nandi—*Deputy Secretary*.

CONTENTS

	PAGES
Report	I
Appendix (Proceedings of Lok Sabha <i>re.</i> adoption of the Report)	2

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf, this their Fifty-first Report.

2. The Committee met on the 23rd April, 1956, to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 27th April, 1956.

3. The members whose resolutions had been included in the List of Business for the 27th April, 1956, were also invited to be present at the sitting. Two of them attended the sitting.

4. The Committee having considered all aspects with respect to the Resolutions in the List of Business for the 27th April, 1956, re-command the following time-table:

- | | |
|---|---|
| (1) Resolution regarding nationalisation of Banks. | Out of the total time of 2½ hours allotted this Resolution 1 minute was taken up on the 14th April, 1956. The Balance of 2 hours and 29 minutes may be completed on the 27th April, 1956. |
| (2) Resolution regarding ceiling on income of an individual. | 4 hours. |
| (3) Resolution regarding development of heavy industries. | 2 hours. |
| (4) Resolution regarding holding of Session of Lok Sabha at Bangalore every year. | a 2 hours. |

NEW DELHI;
The 24th April, 1956.

HUKAM SINGH.

APPENDIX

Motion re : Adoption of the Fifty- first Report of the Committee on Private Members' Bills and Resolutions

The following motion was moved by Shri Ganesh Sadashiv Altekar and was adopted by the House on the 27th April, 1956:—

“That this House agrees with the Fifty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 25th April, 1956.”

[L.S. Deb., dated the 27th April, 1956.]